

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

**DATE: 23<sup>rd</sup> September, 2015**  
**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant
2.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicants
3.	M.A. No. 980/2015 in Original Application No. 234/2015	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. Rudreshwar Singh, Adv. for Applicant
4.	R.A. No. 34/2015 (M.A. No. 972) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Dhruv Tamta, Adv. for Applicant
<b>AFTER NOTICE</b>			
5.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant
6.	Original Application No. 378/2015 (M.A. No. 910/2015)	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank Kumar Saurav, Adv. for Applicant
7.	Original Application No. 402/2015	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv with Mr. S. L. Gandhi for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-6
<b>FOR HEARING</b>			
9.	Original Application No. 313/2015 (M.A. No. 820/2015)	Jasvir Vs. U.P. PCB & Ors.	Mr. Ajit Sharma, Adv. for Applicant  Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1 Mr. Pradeep Misra with Mr. Daleep Kr. Dhayani, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Amit Wadhwa & Mr. Raunak Parekh, Adv. for R-5 Ms. Pushpila Bisht & Mr. Suraj Prakash Singh, Adv. for R-7

10.	R.A. No. 23/2015 (M.A. No. 799) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant  Mr. Vivek Chib & Mr. Ankit Prakash, Advs. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7
11.	Original Application No. 253/2015 (M.A. No. 833/2015 & M.A. No. 827/2015)	Janab Mangisuddin  Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. & Mr. Dalsher Singh, Adv. Ms. Panchjanya Batra Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv.
12.	Original Application No. 180/2015	Sushil Raghav  Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Advs. for R-6 Mr. Kunal Soni & Rohit Raj, Advs. for R-7
13.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies)  Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Advs. for Applicant  Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Advs. for R-2 Mr. Raj Kumar with Mr. S.L. Gundli, SLO, CPCB for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Advs. for R-4 Mr. Vishwendra, Adv.
14.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr.  Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant.  Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. for R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3 Mr. Sumeer Sodhi, Adv. for R-4. Mr. V. K. Shukla, Adv.
15.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr.  Vs. Union of India & Ors.	-----Do-----

16.	Original Application No. 117/2014	Shantanu Sharma  Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. For the Applicant.  Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1. Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Advs. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Advs. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibho Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board. Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD & DPCC
17.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R - 2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19
18.	Original Application No. 102/2014 (M.A No. 686/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015 & M.A. No. 694/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R – 4, 12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105

			<p>Mr. C.D. Singh, Adv. for R – 25, 64 &amp; 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 &amp; 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&amp;112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 &amp; 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&amp;126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67 Ms. Alpana Poddar, Adv. for R – 48 &amp; 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&amp;127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for State of Bihar &amp; BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv.</p>
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DATE: 23<sup>rd</sup> September, 2015  
Time: 2:00 PM

HON'BLE JUSTICE DR. P. JYOTHIMANI  
JUDICIAL MEMBER  
SOUTHERN ZONE BENCH, CHENNAI  
(THROUGH VIDEO CONFERENCING)

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE PROF. A. R. YOUSUF  
EXPERT MEMBER

HON'BLE MR BIKRAM SINGH SAJWAN  
EXPERT MEMBER  
CENTRAL ZONE BENCH, BHOPAL  
(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT (THROUGH VIDEO CONFERENCING)</b>			
1.	Original Application 35(THc)/2013 & M.A.No.21/2014.	Parminder Singh Vs. Punjab PCB & Ors.	Mr. Ritwick Dutta, Adv. For the Applicant. Mr. A. R. Takkar, Adv. & Ms. Gurinderjit, Adv for R- 1, 2 & 3. Mr. Raj Kumar, Adv. For R-3. Mr. Nitish Kr. Sharma & Mr. Jeevesh Nagrath, Advs. for R- 4 to 6. Mr. Rajat Navet, & Mr. Ritwick Navet, Advs. for R-7. Mr. Sunil Gupta, Adv. for R- 9 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, Sr. Law Officer (CPCB) for R-10

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